BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.153/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M.

Name of the Company		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Devcon Pvt. & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA (PCS)

PETITIONER

2. CS. ROHIT KUMAR KESHRT (PCS)

Robit Kushci 29/11/17

1. SWAPNA CHOUSEY ADV.

Respondent

A 111/2018

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 02/01/2018 for remaining arguments.

8d

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)